

NATIONAL COMPANY LAW TRIBUNAL
COURT-I, MUMBAI BENCH

Item 7

IA 826/2023 IN C.P. (IB)/3558(MB)2018

CORAM:

SH. SHYAM BABU GAUTAM
HON'BLE MEMBER (T)

SHRI H.V. SUBBA RAO
HON'BLE MEMBER(J)

ORDER SHEET OF THE HEARING ON **07.03.2023**

NAME OF THE PARTIES: - **Bank Of Baroda**
VS
Pratibha Industries Ltd

Appearance (via video-conference):

For the Applicant : Mr. Shyam Kapadia a/w Ms. Dipti Das
and Mr. Deep Morabia i/b Fox Mandal
& Associates, Advocates
For the Respondent : None present

Section 60(5), 7 of the IBC, 2016

ORDER

IA 826/2023

This is an application filed for early listing of the IA no. 615/2022 which is stated to be listed on Board on 14.03.2023. The applicant further submits that the IA no. 3833/2022 may be also heard along with IA 615/2022 which is the connected matter. Record reveals that IA 3833 is already ordered to be listed on 21.03.2023. Having considered the submissions of the applicant we accordingly prepone the date of hearing of IA 3833/2022 from 21.03.2023 to 14.03.2023. In that view of the matter Registry is directed to list IA 615/2022 along with IA 3833/2022 ON Board on 14.03.2023 for further consideration and hearing. IA 826/2023 is allowed and disposed of.

Sd/-

SHYAM BABU GAUTAM
Member (Technical)

Jagdish

Sd/-

H.V. SUBBA RAO
Member (Judicial)